

(B)

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-356/2004 in
OA-1071/2003

New Delhi this the 9th day of December, 2004.

Hon'ble Shri Shanker Raju, Member(J)
Hon'ble Shri S.K. Malhotra, Member(A)

Smt. Sardar Devi,
W/o late Sh. Ardhal Singh,
R/o Village Nangal Khurd,
Post Office-Khande-Han,
District-Aligarh(UP).

Petitioner

(through Sh. D.N. Sharma, Advocate)

Versus

1. Sh. Navin Kumar,
The Director General,
Doordarshan/Prasar Bharti,
Broadcasting Corporation of India,
Doordarshan House, Copernicus Marg,
New Delhi.
2. Sh. Vinod Kumar,
Station Engineer,
Doordarshan Maintenance Centre,
117/397, 'O' Block, Geeta Nagar,
Kanpur(UP).

Respondents

(through Sh. Pradeep Dahiya, Advocate)

Order (Oral)

Shri Shanker Raju, Member(J)

Respondents have complied with the directions of the Tribunal by forwarding the pension papers of the applicant. We hope that the payment etc. would be expedited within three months from the date of receipt of a copy of this order. With this, CP is disposed of. Notices issued to the respondents are discharged.


(S.K. Malhotra)
Member(A)


(Shanker Raju)
Member(J)